

OA 570/03

(7)

22-10-2003.

Hon. Mr. A.K. Bhatnagar, J.M.

Sri Vinod Kumar, holding brief of Sri Saumitra Singh, learned counsel for the applicant and Sri N.P. Singh, learned counsel for the respondents are present.

Sri V. Kumar, holding brief of Sri S. Singhant prays for adjournment as Sri Saumitra Singh is on his legs in the Hon'ble High Court. Adjourned.

List on 22/12/2003.

(8)

4.3.04

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J.M.

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

This OA No. 570/03 is delinked on the request of Sri R. Verma, learned counsel for applicant from OA No. 1374/03 as having become infructuous. None has made appearance on behalf of applicant in this case. Hence the OA is dismissed in default, ^{and} for non-prosecution. Sri N.P. Singh, learned counsel for respondents is present.

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A.M.

Ar
J.M.

2